### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO. 288 TO BE ANSWERED ON 22<sup>nd</sup> JULY, 2025

#### NON PAYMENT OF SALARY TO NHM WORKERS

#### 288. SMT RAJANIASHOKRAO PATIL:

#### Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of doctors, nurses, contractual staff, laboratory technician, pharmaceutical officers, community medical officers employed under National Health Mission (NHM), staff-wise, the details thereof, State/UT-wise;
- (b) the money spent on paying salary to these persons in the last five years;
- (c) whether salary to these staff under NHM is not paid since several months, the details thereof, State-wise; and
- (d) if so, the reasons thereof and the steps taken for timely payment of salary in this regard?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a): The State-wise details of doctors, nurses, laboratory technician, pharmacists, community medical officers employed under National Health Mission (NHM) are available at website of Ministry of Health and Family Welfare at the Uniform Resources Locator (URL) as under:

https://mohfw.gov.in/sites/default/files/Health%20Dynamics%20of%20India%20%28Infrastructure%20%26%20Human%20Resources%29%202022-23 RE%20%281%29.pdf

- (b) The funds Approved and Expenditure for Human Resource for Health under NHM for the FY 2020-21 to 2024-25 is at **Annexure.**
- (c) & (d): All administrative and personnel matters including that of payment of salary to healthcare workers of National Health Mission (NHM), lies with the respective State/UT Governments. However, under National Health Mission (NHM), financial and technical support

is provided to States/UTs to strengthen their healthcare systems including support for engagement of health human resources (HRH) on contractual basis, based on the requirements posed by them in their Programme Implementation Plans (PIPs). Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per available resources. Data regarding non-disbursed salary dues of the staff/employee of National Health Mission (NHM) is not maintained centrally.

Under National Health Mission (NHM), funds are released to States/UTs under flexible pools on a lump sum basis to provide greater flexibility to States to utilize the funds as per their felt need and priorities. Funds for salary of HRH under NHM forms a part of flexipool funds released to the States/UTs.

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#### State/UT-wise SPIP Approval for Human Resources for Health under National Health Mission (NHM) from FY 2020-21 to FY 2024-25

(Rs. in Lakhs)

SI. No.	States	2020-21		2021-22		2022-23		2023-24		2024-25	
		SPIP		SPIP		SPIP		SPIP		SPIP	
		Approval	Expenditure								
	Andaman and Nicobar		•	1	•			1			•
1	Islands	2,866.21	1,769.95	3,237.59	1,646.74	4,457.47	2,851.94	4,377.63	2,637.06	4,444.48	2,734.45
2	Andhra Pradesh	46,810.97	24,675.32	42,500.48	27,712.71	78,121.57	67,696.48	99,064.20	98,296.39	98,429.35	80,349.40
3	Arunachal Pradesh	4,311.45	2,692.12	5,692.12	4,903.09	13,375.94	13,369.51	14,453.32	12,124.79	15,479.93	14,659.03
4	Assam	50,212.66	42,036.39	45,444.15	49,286.71	78,868.19	62,743.22	86,162.32	89,046.62	1,03,092.65	76,010.76
5	Bihar	84,241.71	25,405.17	12,619.60	10,435.23	1,32,947.89	55,015.13	1,38,289.55	85,853.28	1,80,657.48	82,494.03
6	Chandigarh	896.20	347.60	811.04	652.98	1,433.78	1,302.47	1,559.99	1,469.77	2,195.54	1,838.36
7	Chhattisgarh	30,099.78	22,158.68	30,313.98	22,934.87	66,911.67	46,905.84	71,996.92	48,369.36	81,271.38	59,547.44
	Dadra & Nagar Haveli										
8	and Daman & Diu	2,158.96	1,737.16	1,973.51	2,094.02	4,206.90	2,905.02	4,507.62	2,689.03	3,744.52	2,275.16
9	Delhi	12,482.19	7,850.14	12,837.35	7,697.51	207.33	12,425.34	20,856.30	13,987.90	20,184.85	15,092.57
10	Goa	1,968.05	1,486.48	2,054.85	1,540.75	3,534.10	2,261.20	3,873.13	2,223.95	4,494.54	2,828.63
11	Gujarat	56,552.77	43,666.18	38,758.83	25,740.42	85,010.56	64,139.38	89,125.40	1,36,287.61	1,26,958.19	1,08,937.10
12	Haryana	26,644.29	23,231.90	24,123.92	17,505.85	48,500.32	35,834.73	51,061.77	39,955.74	69,525.95	40,340.80
13	Himachal Pradesh	9,125.73	6,358.64	5,727.47	5,174.59	16,443.73	9,957.44	22,066.99	13,593.75	25,249.99	13,766.71
14	Jammu and Kashmir	31,294.85	23,880.43	34,624.31	27,349.30	54,870.40	44,196.89	59,657.63	46,960.93	64,533.47	55,222.38
15	Jharkhand	37,536.45	22,207.03	33,217.76	23,290.03	62,827.79	39,125.56	74,554.37	68,108.88	79,271.64	59,971.61
16	Karnataka	61,095.75	40,200.63	52,587.50	35,750.57	97,239.21	68,059.26	1,04,810.62	85,948.47	1,12,883.63	89,649.49
17	Kerala	27,516.05	20,264.54	23,606.18	19,759.17	34,632.15	28,847.65	63,274.95	30,493.96	68,273.01	45,512.28
18	Lakshadweep	298.81	316.13	506.52	332.93	496.32	468.72	548.02	313.27	559.58	457.26
19	Madhya Pradesh	84,228.90	52,717.27	65,364.53	52,458.95	1,46,164.25	1,04,001.81	1,76,546.80	1,34,559.98	1,95,105.69	1,42,688.82
20	Maharashtra	1,04,578.05	75,766.66	80,111.96	64,450.80	1,37,235.38	1,41,467.62	1,50,483.94	1,75,614.27	2,73,523.94	1,51,871.04
21	Manipur	6,000.60	1,113.13	5,224.95	3,426.23	10,556.51	7,661.48	11,143.51	5,797.67	12,163.17	10,332.93
22	Meghalaya	5,421.60	4,418.22	5,376.79	5,783.85	9,691.22	9,600.40	10,260.86	10,675.57	12,109.82	14,102.71
23	Mizoram	4,762.12	3,985.02	4,265.55	4,738.83	7,844.34	6,533.80	8,404.89	7,430.61	9,546.76	8,136.92
24	Nagaland	5,370.62	3,118.50	3,964.88	3,521.01	7,615.47	5,489.68	8,203.57	6,771.83	8,935.03	7,695.78
25	Odisha	30,152.38	25,417.36	31,256.49	24,400.98	77,687.70	56,342.13	83,017.67	62,340.59	78,779.90	65,742.90
26	Puducherry	2,168.90	1,580.40	1,925.20	1,304.34	3,316.80	2,477.50	3,447.56	2,597.94	3,782.81	2,514.21
27	Punjab	28,217.38	18,390.80	19,120.17	13,980.97	43,438.05	37,113.84	46,881.85	46,881.85	50,532.45	39,453.26
28	Rajasthan	56,138.96	15,392.78	35,779.93	12,060.74	1,23,755.05	45,930.98	1,23,755.05	60,017.25	1,05,470.39	57,384.80
29	Sikkim	1,955.06	918.45	1,258.92	624.97	2,114.16	1,870.04	2,212.75	1,866.47	2,609.55	1,879.83
30	Tamil Nadu	59,218.09	42,452.40	64,658.99	46,301.97	90,500.19	79,928.12	1,989.22	84,136.96	1,01,384.73	99,738.49
31	Telangana	37,307.13	32,478.77	45,481.99	33,221.60	77,466.55	57,773.25	82,167.84	46,620.35	72,014.91	72,014.91
32	Tripura	4,929.98	3,329.15	2,813.22	2,159.98	6,230.03	5,230.59	7,701.90	9,190.91	14,565.07	10,100.87
33	Uttar Pradesh	2,24,543.24	1,27,045.09	2,04,755.92	93,528.61	3,97,602.27	1,98,244.64	4,90,113.42	2,81,638.58	5,60,232.83	2,97,508.39
34	Uttarakhand	10,001.45	6,890.83	8,996.10	7,039.91	24,591.17	15,709.84	27,480.85	20,387.83	30,837.94	22,074.85
35	West Bengal	50,371.36	36,603.39	50,866.49	40,124.75	86,785.18	69,964.57	1,35,231.81	80,271.42	1,66,794.58	97,403.57
36	Ladakh	4,139.79	1,653.14	3,737.31	2,672.71	8,495.84	6,296.95	9,160.35	6,832.38	10,214.80	7,587.41

#### Note:

- 1. SPIP Approval and Expenditure is as per the available Financial Management Reports submitted by State/UTs and are provisional.
- 2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year.